

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2236
ANSWERED ON:03.08.2015
Child Labour in MSMEs
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the system of engaging child labourers of different States especially in the factories of Micro, Small and Medium Enterprises (MSMEs) has come to the notice of the Government and if so, the details thereof;
- (b) the number of child labourers working in the factories of MSMEs freed by the Government during the last three years; and
- (c) the details of the implementation of National Child Labour Programme (NCLP) and the welfare scheme provided to the children working in the factories of MSMEs?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)

(a): As per the data of Census 2011, there are totally 43.53 lakh working children in age group of 5-14 years in the country. State-wise details of working children are given in Annexure-I. The Child Labour (Prohibition & Regulation) Act, 1986 provides for action by the appropriate Government to secure the compliance with its provisions.

(b) & (c): Ministry of Labour & Employment is implementing the National Child Labour Project (NCLP) Scheme for rehabilitation of children rescued/withdrawn from certain occupations and processes which may include factories of Micro, Small and Medium Enterprises (MSMEs). Under the NCLP Scheme, children in the age group of 9 to 14 years rescued/withdrawn from work are enrolled in the Special Training Centres where they are provided with bridge education, vocational training, mid day meal, stipend, health care, etc. before being mainstreamed into formal education system. Children in the age group of 6-8 years rescued/withdrawn from work are directly mainstreamed in the regular schools. The number of child labourers rescued/withdrawn from work, rehabilitated and mainstreamed under National Child Labour Project Scheme during the last three years, State-wise, are given at Annexure-II.

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